

DIVISION BENCH

ITEM NO.114

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) NO.77/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 19th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	SUNRISE CHEMICALS PVT LTD V/S MAGMA INDUSTRIES LIMITED
UNDER SECTION	9 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Udai Chandani, Adv. : *For the Operational Creditor*

Sh. Abhishek, Adv. : *For the Corporate Debtor*

ORDER

Ld. Counsels representing the parties are present.

1. Let the last opportunity of two weeks time is granted to the Respondent/Corporate Debtor for filing the reply by serving an advance copy to the other side.
2. The mater is adjourned for further hearing on 27th May, 2024.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

19th April, 2024

Avaneesh Kumar Singh
(Stenographer)